

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 391/TT/2023

- Subject** : Approval under Regulation 86 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 for trueing up and determination of transmission tariff of Asset-1 from COD to 31.3.2019 and determination of the transmission tariff for the 2019-24 tariff under the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 in respect of Assets-1 to 15 under “Establishment of Fibre Optic Communication System in Northern Region under Fibre Optic Expansion Project (Additional Requirement)”
- Date of Hearing** : **27.6.2024**
- Coram** : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Ramesh Babu V., Member
- Petitioner** : Power Grid Corporation of India Limited (PGCIL)
- Respondents** : Himachal Pradesh State Electricity Board Limited (HPSEBL) & others
- Parties Present** : Ms. Suchitra, PGCIL

Record of Proceedings

The representative of the Petitioner submitted that the instant Petition had been filed for the determination and true-up of the transmission tariff from the COD to 31.3.2019 for Asset-1 and for the determination of the transmission tariff for the 2019-24 period for Assets-1 to 15 under “Establishment of Fibre Optic Communication System in Northern Region under Fibre Optic Expansion Project (Additional Requirement).” The representative of the Petitioner briefly submitted regarding the transmission assets covered in the present Petition and other details mentioned in the Petition.

2. After hearing the Petitioner’s representative, the Commission directed the Respondents to file their reply, if any, on an affidavit within two weeks with an advance copy to the Petitioner who may file its rejoinder, if any, within a week thereafter.
3. The Petition will be listed for further hearing on **20.8.2024**.

By order of the Commission
sd/-
(T. D. Pant)
Joint Chief (Law)

